

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:956

ANSWERED ON:28.11.2011

ALLOCATION OF FUNDS

Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of funds released by the Govt. during the each of the past three years for Scheduled Castes (SCs) and Other Backward Classes (OBCs), disabled, women and other venerable sections, section-wise and State-wise;
- (b) whether the Ministry would be able to deliver to all the above sections with the amount allocated by the Government; and
- (c) if not, the alternating arrangements made thereon?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

(a) The mandate of the Ministry is to empower its target groups, namely, (i) Scheduled Castes, (ii) Other Backward Classes, (iii) Persons with disabilities, (iv) Senior Citizens and (v) Victims of alcoholism and substance abuse through programmes for educational, economic and social development and rehabilitation as appropriate. The Schemes relating to empowerment of women are implemented by Ministry of Women and Child Development. The details of funds released under various Centrally Sponsored Schemes and Central Sector Schemes for the empowerment of the target groups of this Ministry and also for women during the last three years are given in the Statement enclosed at Annexure.

(b) and (c) : The Ministry allocates the funds under various schemes for the empowerment of its target groups within the overall plan budget provided by the Government during a year. The Annual Plan outlay of the Ministry for 2010-11 was Rs 4500 crore, which was 80% higher than the previous year's outlay of Rs.2500 crore. During the current year, it was further increased to Rs 5375 crore. Ministry is, therefore, making all efforts for the empowerment and development of its target groups.